## IN THE NATIONAL COMPANY LAW TRIBUNAL "CHANDIGARH BENCH, CHANDIGARH"

CP (IB) No.64/Chd/Pb/2017 a/w Caveat No.5/2017

Under Section 9 of the Insolvency and Bankruptcy Code, 2016.

## In the matter of:

Varda Spinning & Weaving Mills Pvt. Ltd. having its registered office At Village Jandiali, Chandigarh Road, Kohara, Ludhiana-14112(PB).

... Operational Creditor.

Vs.

S. Nanda Industries Pvt. Ltd. having its registered office at Village Bajra, Rahon Road, Ludhiana-141007

...Corporate Debtor.

Order delivered on: 11.10.2017

Coram: Hon'ble Mr. Justice R.P.Nagrath, Member(Judicial).

For the petitioner: Mr. Deepankur Sharma, Advocate

For the respondent: None.

## **ORDER (Oral)**

Learned counsel for the petitioner seeks and is permitted to withdraw the instant petition. Ordered accordingly.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 11, 2017